

(b) Does not arise.

(c) Child abuse is a very wide term covering various kinds of ill-treatment, exploitation and neglect of children. Government is aware of the problems of children and strives to mitigate these problems through education, poverty alleviation and legal protection. The Juvenile Justice Act, 1986 extends throughout India except the State of Jammu & Kashmir. The Act covers neglected juveniles and includes juveniles being or likely to be abused or exploited for immoral or illegal purposes or unconscionable gains. The implementation of the Act falls within the jurisdiction of the State Governments and Union Territory Administrations. Financial assistance to State Governments in this regard is being provided by the Centre.

Requirement and Import of Melting Scrap

4893. SHRI SRIKANTHA DATTA
NARASIMHARAJA
WADIYAR :
SHRI YASHWANTRAO
GADAKH PATIL :

Will the Minister of STEEL AND MINES be pleased to state :

(a) the annual domestic consumption of melting scrap in the country ; and

(b) the extent to which the imports meet the requirements ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI YOGENDRA MAKWANA) : (a) and (b) Domestic consumption of melting scrap during 1987-88 was about 4.4 million tonnes, comprising of 2.4 million tonnes of domestic scrap and about 2.0 million tonnes of imports.

New Road Bridge Over Yamuna

4894. SHRI KAMAL CHAUDHRY : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any proposal to build a road bridge over river Yamuna connecting Delhi with NOIDA from near Maharani Bagh (Kalindi) ;

(b) if so, the details thereof ; and

(c) the time-frame drawn up for the commencement of construction and commissioning of the bridge ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Master Plan of Delhi does not include construction of a bridge across river Yamuna near Maharani Bagh.

(b) and (c) Do not arise.

Cold Storages in West Bengal

4895. SHRI PIYUS TIRAKY : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of cold storages constructed in various districts of West Bengal to facilitate farmers of those areas to store their perishable produce ;

(b) whether Government plan to build cold storages at block level also ;

(c) if so, by what time ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) There are 243 cold storages functioning in the State of West Bengal to facilitate farmers to store their perishable produce.

(b) The cold storages are set up by private entrepreneurs and cooperative societies. The licencing authority, while issuing licences, ensures that these are need based and located at the block level.

(c) and (d) Do not arise.